(2p)

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|----------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP (IB) Ind-3336/9 /HDB/2017 |
| NAME OF THE COMPANY | UI Pipe Fittings Private Limited |
| NAME OF THE PETITIONER(S) | TCI Freight |
| NAME OF THE RESPONDENT(S) | UI Pipe Fittings Private Limited |
| UNDER SECTION | Sec 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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None appears for the Petitioner and Respondent.

CP is disposed of by separate orders.

Member (T)

Member (J

Bm